

Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Jammu

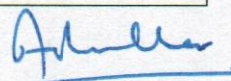
Notification,

Jammu, the 19th May, 2020

S.O 167 .-In exercise of powers conferred by sub-section (1) of section 10 of Clinical Establishments (Registration and Regulation Act), 2010 read with rule 8 of Clinical Establishments (Central Government) Rules, 2012, the Government hereby establishes an authority to be called District Registering Authority for each District of Union territory of Jammu and Kashmir for registration of clinical establishments in the respective Districts with following composition; namely:

01	District Magistrate	Chairperson
02	District Health Officer/Chief Medical Officer	Convener
03.	Senior Superintendent of Police or Superintendent of Police or his nominee as the case may be, to be nominated by District Magistrate of the concerned District for a tenure of two years	Member
04.	A senior level officer of the Local Self Government at the District Level to be nominated by District Magistrate of the concerned District for a tenure of two years	Member
05.	One representative from a professional medical association or body having presence preferably in the district or within the UT as the case may be, to be nominated by the District Magistrate of the concerned District for a tenure of two years	Member

By order of the Lieutenant Governor.



(Atal Dulloo) IAS

Financial Commissioner

Health & Medical Education Department

Dated:- 19.05.2020

No:-HD/Legal/SRO/MR-09/2020

Copy to the:-

1. Principal Secretary to the Lieutenant Governor, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Drugs Controller, General, (I), FDA Bhawan, Kotla Road, New Delhi.
4. Secretary to the Government, General Administration Department.

5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Deputy Commissioners, all District, J&K.
7. Registrar-cum-Secretary, Pharmacy Council of India.
8. Principal, Government Medical Colleges, Jammu, Srinagar, Anantnag, Baramulla, Doda, Kathua & Rajouri.
9. Commissioner, Food & Drugs Administration, J&K, Jammu.
10. Mission Director, National Health Mission, J&K, Jammu.
11. Director, Indian System of Medicine, J&K, Jammu.
12. Managing Director, JKMSCL, J&K, Jammu.
13. Director, Archives, Archaeology and Museums, J&K, Jammu.
14. Director, Family Welfare, J&K, Jammu.
15. Director, Health Services Department, Kashmir/Jammu.
16. Project Director, AIDS Control Society, J&K, Jammu.
17. Drugs Controller, Drugs and Food Control Organization, J&K, Jammu.
18. OSD to Advisor (B) Incharge Health and Medical Education.
19. Private Secretary to the Financial Commissioner, Health and Medical Education Department.
20. Incharge Website.
21. SO file/Stock file.